

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 420 of 2014 in
DFR No. 268 of 2013

Dated : 28th November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of

M/s Gangadhar Narasingdas Agarwal ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd.
(BESCOM) & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. R. G. Hegde

ORDER

Post the matter on 29.11.2014.

(T. Munikrishnaiah)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk